

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH.

J_O_D_H_P_U_R.

(8)

Date of Order : 22.6.2000.

O.A. No. 380/1997

Banshidhar, aged 49 years, S/O Sardar Singh ji,
by caste Gurjar, resident of quarter No.1, Income Tax
Colony, Polo II, Jodhpur. At present working as Addl.
Commissioner, Income Tax Range-2, Jodhpur.

... Applicant

vs

1. Union of India, through the Secretary, Ministry of Finance, Department of Revenue, Government of India, New Delhi.
2. The Chairman, Central Board of Direct Taxes, New Delhi.

... Respondents

Mr. N.K. Khandelwal, Adv., brief holder for
Mr. M.S. Singhvi, Counsel for the Applicant.

Mr. U.S. Bhargava, Counsel for the Respondents.

O.A. No. 62/1999

Banshidhar, aged 50 years, S/O Sardar Singh ji,
by caste Gurjar, resident of quarter No.1, Income Tax
Colony, Polo II, Jodhpur at present posted as Additional
Commissioner of Income Tax, Udaipur.

... Applicant

vs

1. Union of India, through the Secretary, Ministry of Finance, Department of Revenue, Government of India, New Delhi.
2. The Chairman, Central Board of Direct Taxes, New Delhi.

... Respondents

Mr. M.S. Singhvi, Counsel for the Applicant.

Mr. U.S. Bhargava, Counsel for the Respondents.

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Contd...2

CORAM :

Hon'ble Mr. Justice B.S. Raikote, Vice Chairman

Hon'ble Mr. Gopal Singh, Administrative Member

O_R_D_E_R

(PER HON'BLE MR. GOPAL SINGH)

Applicant, Banshi Dhar has filed these two applications under Section 19 of the Administrative Tribunals Act, 1985. challenging his supersession for ad hoc promotion to the post of Commissioner of Income Tax (CIT for short) (OA No.38097) and for regular promotion as CIT (OA No.62/99) .

2. This controversy has come up before us in in OA No.159/99 -Miss Santosh Sharma Vs Union of India & Ors., which has separately been disposed of today.

3. For detailed reasons recorded in our order in O.A. No.159/99, both these applications are dismissed with no order as to costs.



Sd/-

(GOPAL SINGH)
ADM. MEMBER

Sd/-

(B.S. RAIKOTE)
VICE CHAIRMAN

J

प्रमाणित सही प्रतिलिपि

26/6/2020

मनुभाग अधिकारी (न्यायिक)

केन्द्रीय प्रशासनिक अधिकरण

जोधपुर

100% Cu
26/2
M. S. 80 g/m²

Reed
1988
2016

Part II and III destroyed
in my presence on 30/10/06
under the supervision of
secund officer () as per
order dated 23/8/06

Section officer (Record)